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ment of Economic Affairs) Notification S.R.O. No. 1J5, dated the 10th January, 1958, publishing the Tax on Railway Passenger Fares (Distribution) Rules, 1958. [Placed in Library. See No. LT-587/58.]

MINISTRY OF FINANCE NOTIFICATIONS UNDER THE CENTRAL EXCISES AND SALT **ACT, 1944**

SHRI B. GOPALA REDDI: Sir, I beg to lay on the Ttxhie, under section 38 of the Central Excises and Salt Act, 1944, a copy each of the following Notifications of the Ministry of Finance (Department of Revenue): —

- (i) Notification G.S.R. No. 492. dated the 21st June. 1958, rescinding Government Notification No. 34-Central Excises, dated the 3rd August, 1954.
- (ii) Notification G.S.R. No. 523. dated the 28th June, 1958, publishing an amendment in the Central Excise Rules, 1944.
- (iii) Notification G. S. R. No. 524, dated the 28th June, 1958, publishing further amendments in the Central Excise Rules, 1944.
- (iv) Notification G. S. R. No. 525, dated the 28th June, 1958, publishing further amendments in the Central Excise Rules, 1944. [Placed in Library. See No. LT-82158 for (i) to (iv)].
 - (i) APPROPRIATION ACCOUNTS (RAIL-WAYS) 1956-57.
 - (ii) BLOCK ACCOUNTS (RAILWAYS) 1956-57
 - (iii) AUDIT REPORT (RAILWAYS) 1958

SHRI B. GOPALA REDDI: Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy each of the following papers: —

> (i) Appropriation Accounts of Railways in India for 1956-57

- (Parts I and II). [Placed in Library. See No. LT-801/58.J
- (ii) The Block Accounts (including capital statements comprising the loan accounts), Balance Sheets and Profit and Loss Accounts of Indian Government Railways, 1956-57. [Placed in Library. See No. LT-802/58.J
- tin) The Audit Report, Railways, 1958. [Placed in Library. See No. LT-800|58.]

NOTIFICATION PUBLISHING THE DHOTIES (FIXATION OF COLLECTIVE QUOTA) RULES, 1958

SHRI SATYA NARAYAN SINHA: Sir, on behalf of Shri Lai Bahadur, I beg to lay on the Table, under sub section (2) of section 5 of the Dhoties (Additional Excise Duty) Act, 1953, a copy of the Ministry of Commerce and Industry Notification S.R.O. No. 392, dated the 25th January, 1958, publish ing the Dhoties (Fixation of Collective Quota) Rules, 1958. Placed Library. See No. LT-664/58.]

FIRST REPORT OF THE COMMITTEE FOR PLANNING MEASURES AGAINST FLOODS IN Del Hi

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): Sir, I beg to lay on the Table a copy of the First Report of the Committee constituted by the Prime Minister on the 23rd July, 1958, for planning measures against floods and similar calamities in Delhi. [Placed in Library. See No. LT-804158.]

NOTIFICATION PUBLISHING AMENDMENTS IN THE DISPLACED PERSONS (COM-PENSATION AND REHABILITATION) RULES,

THE DEPUTY MINISTER OF RE-HABILITATION (SHRI P. S. NASKAR): Sir, I beg to lay on the Table, under sub-section (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) 1954, a copy each